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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/73/2017
NAME OF THE TRANSFEROR : HINDUJA FOUNDRIES LTD
NAME OF THE TRANSFERRE : ASHOK LEYLAND LIMITED
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. H. ARVINDH PANDIAN SENIOR ADVOCATE FOR HARISHANKAR MAN PAWAN THARACH	COUNSEL FOR PETITIONER	<u>K.P.S</u>
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ORDER

Shri P H Arvindh Pandian, senior counsel for applicant present. Heard the applicant in part. For completion of arguments, the matter is adjourned. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)